

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF IBS FOREX LIMITED

1.	NAME OF CORPORATE PERSON	IBS Forex Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	09.02.2001
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67190MH2001PLC130813
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	FT Tower, CTS 256 & 257, Suren Road, Chakala, Andheri (East), Mumbai – 400 093.
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	08/03/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Anish Gupta Insolvency Professional 413 Autumn Grove, Near Lokhandwala Foundation School, Lokhandwala Township, Kandivali East, Mumbai – 400 101. Phone: + 91(22) 29659720 Email : anish@csanishgupta.com Office email: ip@csanishgupta.com Reg: No.IBBI/PA-002/IP-N00285/2017-18/10843
8.	LAST DATE FOR SUBMISSION OF CLAIMS	07/04/2021

Notice is hereby given that IBS Forex Limited has commenced voluntary liquidation on 08/03/2021.

The stakeholders of IBS Forex Limited are hereby called upon to submit a proof of their claims, on or before 07/04/2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Mumbai
Date : 09/03/2021




Anish Gupta
Liquidator

WEDNESDAY, MARCH 10, 2021

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Place: Mumbai
Date : 09/03/2021

Sd/-
Anish Gupta
Liquidator



Handwritten signature of Anish Gupta

मुंबई | बुधवार १० मार्च, २०२१

५

अनुसूची I
फॉर्म ए

जाहीर उद्घोषणा

(भारतीय नादारी आणि दिवाळखोरीपणा मंडळ (ऐच्छिक लिक्विडेशन प्रक्रिया)
विनियमन, २०१७ व्हा विनियमन १४ अन्वये)

आयबीएस फोरेक्स लिमिटेडच्या कर्जबारांचे लक्ष वेधण्याकरिता

१. कॉर्पोरेट व्यक्तीचे नाव	आयबीएस फोरेक्स लिमिटेड
२. कॉर्पोरेट व्यक्तीच्या स्थापनेचा दिनांक	०९.०२.२००१
३. प्राधिकरण ज्या अंतर्गत कॉर्पोरेट व्यक्तीची स्थापना/नोंदणीकरण झाले	कंपनी निबंधक, मुंबई
४. कॉर्पोरेट व्यक्तीचा कॉर्पोरेट ओळख क्रमांक / मर्यादित दायित्व ओळख क्रमांक	U67190MH2001PLC130813
५. कॉर्पोरेट व्यक्तीच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	एफटी टॉवर, सीटीएस २५६ व २५७, सुरेन रोड, वकाला, अंधेरी (पूर्व), मुंबई - ४०००९३.
६. कॉर्पोरेट व्यक्तीची दिवाळखोरी सुरू होण्याचा दिनांक	दि. ०८.०३.२०२१
७. लिक्विडेटरचे नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक आणि नोंदणीकरण क्रमांक	अनिश गुप्ता दिवाळखोरी व्यावसायिक ४१३, ऑटम जोड, लोखंडवाला फाऊन्डेशन स्कूलजवळ, लोखंडवाला टाऊनशिप, कांदिवली पूर्व, मुंबई - ४००१०१. संपर्क : +९१ (२२) २९६५९७२० ईमेल: anish@csanishgupta.com कार्यालय ईमेल: ip@csanishgupta.com नोंद. क्र. IBB/I/PA-002/IP-N00285/2017-18/10843
८. दावे सादर करण्याचा अंतिम दिनांक	दि. ०७/०४/२०२१

याद्वारे सूचना देण्यात येते की, आयबीएस फोरेक्स लिमिटेडने दि. ०८/०३/२०२१ रोजी ऐच्छिक दिवाळखोरी प्रक्रिया सुरू केली आहे.

आयबीएस फोरेक्स लिमिटेडच्या भागधारकांना याद्वारे त्यांच्या दावांचे पुरावे दि. ०७/०४/२०२१ रोजी किंवा त्यापूर्वी लिक्विडेटर यांच्याकडे नोंद क्र. ७ मध्ये नमूद पर्यावर सादर करण्यास सांगण्यात येत आहे. विरोधी कर्जदार यांनी दाव्याबाबतचे त्यांचे दाव्यांचे पुरावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व कर्जदार त्यांचे दाव्यांचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात. दाव्याबाबतचे पुढील किंवा दिशाभूल करणारे दावे सादर केल्यास दंड द्यावयात येईल.

सही/-
अनिश गुप्ता
लिक्विडेटर

ठिकाण : मुंबई
दिनांक : ०९.०३.२०२१



Handwritten signature